

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3262
ANSWERED ON:11.02.2014
MODEL POLICE ACT
Thomas Shri P. T.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether all the State Governments have implemented the Model Police Act in their respective States;
- (b) if so, the details thereof along with the present status of implementation of the Model Police Act in different States;
- (c) the details of the measures proposed for the better implementation of the scheme of Modernisation of State Police Forces; and
- (d) the funds allocated and utilized under the scheme during each of the last three years and the current year, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) A copy of the Model Police Act was forwarded to all the State Governments on 31st NOctober, 2006 for appropriate action as "Public Order" and "Police" are "State subjects" falling in Entry 1 & 2 of List-II of the Seventh Schedule of the Constitution of India. So far 14 States, viz., Assam, Bihar, Chhattisgarh, Haryana, Himachal Pradesh, Kerala, Meghalaya, Mizoram, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura and Uttarakhand have formulated their State Police Acts and 2 States, viz., Gujarat and Karnataka have amended their existing Police Acts broadly on the pattern of the Model Police Act.

(c) 'Police' being a State subject, it is the primary responsibility of the State Governments to adequately equip their police forces. However, the Ministry of Home Affairs has been implementing a Scheme for Modernisation of State Police Forces (MPF Scheme) towards supplementing the efforts of the State Governments in modernizing their police forces, especially for meeting the emerging challenges to internal security in the form of terrorism, urban policing, strengthening training infrastructure, construction of police stations and housing etc.

The MPF Scheme which ended in 2011-12 has been extended for a further five year period, i.e., 2012-13 to 2016-17 for providing Central assistance to States for police modernization, under 'Non-Plan' and 'Plan'. The items required by the States Police, namely, modern weapons, ammunition, vehicles, weapons, security related equipment, training equipment, forensic science equipment etc. are to be funded under 'Non-Plan'. Infrastructure like construction of police stations, outposts, police line buildings, house for lower and upper subordinate police personnel, police training institutions and forensic science laboratories are to be funded under 'Plan'. Under the Scheme, allocation of Rs. 8195.53 crore has been approved under 'Non-Plan' and Rs. 3750.87 crore under 'Plan' for the period 2012-13 to 2016-17.

(d) A statement indicating the details is at Annex.